

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.206 – IA 376 of 2022
Item No.207 – IA 787 of 2020
Item No.208 – IA 36 of 2021
In
CP(IB) 257 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Indian Overseas Bank
V/s
Jason Dekor Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 22/09/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Navin Pahwa, Sr. Adv. a.w Mr. Arjun Sheth, Adv.
Mr. Monaal Davawala, Adv.
For the CoC : Ms. Noopur Dalal, Adv. Mr. Raju Kothari, Adv.
For the SM : Mr. Dhruvit Shah, Adv.

ORDER

IA 376 of 2022, IA 787 of 2020 & IA 36 of 2021

Due to paucity of time, matter could not be taken up for hearing.

List on 09.11.2022

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**